427 locations, the levels of SO_2 have, in general, shown a decreasing trend and are within the limits while, the levels of PM_{10} have been fluctuating, the levels of NO_2 are generally showing an increasing trend. In Delhi, a similar trend has been noticed during last three years.

During 2009, some other cities, e.g. Howrah, Asansol and Kolkata in respect of NO_2 and Jharia, Ludhiana and Khanna in respect of PM_{10} showed higher levels than Delhi. The rise in PM_{10} and NO_2 in Delhi during 2009 is partially attributable to on-going construction activities and infrastructure development for Common Wealth Games-2010.

(c) and (d) City-specific ambient air quality improvement programmes for 17 identified cities, including, *inter-alia*, Delhi, Lucknow, Jodhpur, Pune, Agra, Varanasi, Kanpur, Faridabad, Jharia, etc., have been formulated. Action Plan for Delhi is monitored by Bhure Lal Committee.

The Action Plan includes, *inter-alia*, strengthening of public transport, supply of cleaner fuel as per Auto Fuel Policy, use of beneficiated coal in thermal power plants, more stringent mass emission norms for new vehicles in select cities, 'Pollution Under Control' certificate system for in-use vehicles, strict implementation of emission norm in air polluting industries, etc. with a view to reduce pollution in cities.

National Action Plan on Climate Change

655. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether it is a fact that under the National Action Plan on Climate Change (NAPCC) announced by Government the 'National Mission for a Green India' has been mooted as one of the eight missions;
 - (b) if so, the details thereof;
 - (c) whether the mission document has been finalized; and
 - (d) if so, the details thereof and if not, by when it would be finalized?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): (a) to (d) The 'National Mission for a Green India' is one of the eight missions under the National Action Plan on Climate Change (NAPCC) announced by the Government of India. The draft Green Indian Mission has been prepared and submitted to the PM Council on Climate Change for consideration and approval.

Critically polluted industrial clusters

656. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether it is a fact that Government, through Indian Institute of Technology, Delhi and 15 other reputed institutions has identified critically and severely polluted industrial clusters in the country;

- (b) if so, the details thereof; and
- (c) the financial support given to the State Pollution Control Boards for strengthening of laboratories?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): (a) and (b) Under the Comprehensive Environmental Pollution Index (CEPI) system of environmental assessment adopted by the Ministry of Environment and Forests (MoEF), 88 polluted Industrial Clusters across the country were identified and assessed by the Central Pollution Control Board (CPCB) along with Indian Institute of Technology (IIT), Delhi and other 15 reputed institutions. The list of identified polluted industrial clusters is provided given in the Statement-I (See below).

(c) MoEF provides financial assistance to State Pollution Control Boards (SPCBs)/Pollution Control Committees (PCCs) for strengthening of laboratories under the Scheme of Assistance for Abatement of Pollution. Financial support provided to the SPCBs/PCCs for strengthening of laboratories during 2009-10 is given in the Statement-II.

Statement-I
The list of polluted industrial clusters

State	No. of clusters	Industrial clusters/areas
1	2	3
Andhra Pradesh	5	Vishakhapatnam, Patancheru-Bollaram, Vijaywada, Kathedan and Kukatpali
Assam	2	Burnihat and Digboi
Bihar	2	West Singhbhum and Hajipur
Chhatisgarh	3	Korba, Raipur and Bhillai-Durg
Delhi	1	Nazafgarh drain basin
Gujarat	9	Ankaleshwar, Vapi, Ahmedabad, Vatva, Bhavnagar, Junagarh, Vododara, Rajkot and Surat
Haryana	2	Faridabad and Panipat
Himachal Pradesh	3	Baddi, Kala Amb and Parwanoo
Jharkhand	5	Dhanbad, Jamshedpur, Saraikela, Ramgarh, and Bada Jamtara
Karnataka	5	Mangalore, Bhadravati, Raichur, Bidar and Pinia
Kerala	1	Cochin

1	2	3
Madhya Pradesh	5	Indore, Dewas, Nagda-Ratlam, Pitampur and Gwalior
Maharashtra	8	Chandrapur, Dombivalli, Aurangabad, Navi Mumbai, Tarapur, Nashik, Chembur and Pimpari-Chinchwad
Orissa	4	Angul Talchar, Ib valley, Jharsuguda and Paradeep
Punjab	4	Ludhiana, Mandi Gobind Garh, Batala and Jalandhar
Rajasthan	4	Bhiwadi, Jodhpur, Pali and Jaipur
Tamil Nadu	7	Vellore, Cuddalore, Manali, Coimbatore, Tirupur, Mettur and Erode
Uttarakhand	2	Haridwar and Udhamsingh Nagar
Uttar Pradesh	12	Ghaziabad, Singrauli, Noida, Kanpur, Agra, Varanasi-Mirzapur, Moradabad, Aligarh, Ferozabad, Mathura, Meerut and Bulandsahar-Khurza
West Bengal	4	Haldia, Howrah, Asansole and Durgapur

Statement-II

Financial Support provided to the State Pollution Control Boards (SPCBs)/Pollution Control

Committees (PCCs) for strengthening of

laboratories during 2009-10

SI.No	. SPCB/PCCs	Rupees in Lakhs
1.	Assam	3.00
2.	Gujarat	56.25
3.	Manipur	7.00
4.	Madhya Pradesh	63.08
5.	Meghalaya	50.00
6.	Nagaland	7.71
7.	Orissa	1.03
8.	Punjab	64.00
9.	Puducherry	8.99
	TOTAL:	261.06

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